

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 32 OF 2016
AND
APPEAL NO. 33 OF 2016 &
IA NO. 86 OF 2016**

Dated: 15th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Jindal Stainless (Hisar) Ltd.

...Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Aparajita Upadhyay
Ms. Tanesha Sultan Singh

Counsel for the Respondent(s) : Mr. G. Sai Kumar
Ms. Nikita Choukse
Ms. Soumya Saikumar for R-2 & 3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **30.09.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

vt/mkj